



आयकर अपीलिय अधिकरण, चेन्नै पीठें
INCOME-TAX APPELLATE TRIBUNAL, CHENNAI BENCHES

**A-3, 2ND FLOOR, RAJAJI BHAVAN,
BESANT NAGAR, CHENNAI 600 090.**

F.No.1.Jd(ATM)/2026

Dated the 15th April 2026

CIRCULAR

Subject: Observation of Non-sitting Period in respect of ITAT Chennai Benches, Chennai – regarding.

After considering the requests of Revenue Bar Association, Chennai the Competent Authority has approved declaring vacation in the Benches of the ITAT, Chennai in line with the vacation observed by the Hon'ble Madras High Court,.

2. Accordingly, the vacation in the Chennai Benches shall be observed from 18.05.2026 to 22.05.2026 and from 25.05.2026 to 29.05.2026 (28.05.2026 declared Closed Holiday).

3. In this regard, it may be noted that:

- During the vacation period, there will be no sitting of Benches.
- Vacation Bench for hearing stay petitions or urgent mentioning of appeals shall be constituted by Hon'ble Vice-President (CZ).
- During vacation, the Registry office shall function as usual.

Sd/-
GEORGE GEORGE.K,
VICE-PRESIDENT (CZ)

Copy to.

- O/o. the Departmental Representative, ITAT Chennai.
- The Registrar, ITAT, Mumbai.
- The President, ITAT, Bar Association, Chennai
- Notice Board.

DRAWING AND DISBURSING OFFICER



16/04/2026

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